

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION NO. 3383
TO BE ANSWERED ON 21ST MARCH, 2023

Promotion of Inland Fisheries

3383. SHRI RAJIV PRATAP RUDY:

Will the **Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government is taking steps to promote inland fisheries across the country including Bihar and if so, the details thereof;
- (b) the details of inland fisheries across the country, State/UT and district-wise including Bihar;
- (c) whether the fishermen get proper remuneration for their production across the country and if so, the details thereof; and
- (d) the details of the steps taken by the Government to double the income of fishermen and the achievements made in this regard so far?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is implementing a flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) - A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India with a total investment of Rs.20050 crore for a period of 5 years with effect from the financial year 2020-21 for development of fisheries in all States/Union Territories including Bihar. The State-wise details of the proposals approved and funds released under the CSS on Pradhan Mantri Matsya Sampada Yojana from 2020-21 to 2022-23(till date) are at Annexure. Besides, during the last two financial years from 2020-21 to 2021-22 and current financial year 2022-23, the Department of Fisheries has accorded approval to the fisheries development proposals of Government of Bihar at a total cost of Rs.302.41 crore involving central share of Rs. 94.91 crore for development of fisheries and aquaculture in all the districts of Bihar. Further, out of the central liability of Rs.94.91 crore, a sum of Rs.42.40 crore has been released to the Government of Bihar under the PMMSY.

(c) and (d): PMMSY focuses on development of post-harvest infrastructure for hygienic handling with efficient cold chain. The focus areas include cold chain facilities for reduction of fish losses, a requisite infrastructure for processing, storage, value addition, packing, transportation and efficient marketing network, modern wholesale fish market including retail fish markets and outlets and mobile fish and live fish markets for realization on proper remuneration for their produce by fishermen and fish farmers.

Further, the Department of Fisheries under PMMSY extends support for modern technologies developed in fisheries and aquaculture *Viz* Cage culture in Reservoir, pen culture in wetlands, Bio-floc Technology, Re-circulatory Aquaculture System, scaling up of Freshwater Prawn (Scampi) Culture so as to increase the income of fishers. Further, under the ongoing PMMSY , various steps have been taken to intensify and diversify inland fisheries and aquaculture with focus on diversification of species, introduction of new species and fastener the demand and supply of critical inputs such as quality seed and feed in Inland aquaculture,so as to enhance the income of fish farmers through enhanced fish production.

Annexure-I

Statement referred to in reply of Lok Sabha unstarred Question No 3383 put in by Shri Rajiv Pratap Rudy, Honourable Member of Parliament for answer on 21st March, 2023 regarding 'Promotion of Inland Fisheries': State-wise details of the proposals approved and funds released under CSS: Pradhan Mantri Matsya Sampada Yojana since its inception to as on date cumulatively

(Rs. in lakh)

Sl. No.	State/UT	Total Project Cost	Central Share	Funds Released
(i)	(ii)	(iii)	(iv)	(v)
1	Andaman & Nicobar	3711.55	1868.73	709.3
2	Andhra Pradesh	212102.97	54488.28	18659.97
3	Arunachal Pradesh	8975.74	6416.16	2636.93
4	Assam	32806.1	16426.38	10470.8
5	Bihar	30241.8	9491.242	4240.27
6	Chhattisgarh	39697	12153.87	8012.3
7	Damn& Diu and DNH	645.6	372.2	186.1
8	Delhi	533.25	286.08	163.3
9	Goa	9468.39	4032.002	2242.59
10	Gujarat	73942.42	22210.06	6623.55
11	Haryana	28322.25	8963.19	4362.83
12	Himachal Pradesh	9826.57	4729.97	1812.43
13	Jammu & Kashmir	8858.36	4804.86	6438.115
14	Jharkhand	30902.1	10215.11	3125.61
15	Karnataka	77979.17	25223.71	16162.98
16	Kerala	54087.42	18257.179	13286
17	Ladakh	1481.6	898.8	268.35
18	Lakshadweep	5587.58	3745.83	1442.92
19	Madhya Pradesh	49702.81	15470.56	11306.646
20	Maharashtra	77224.96	29843.987	7700.41
21	Manipur	8346.7	4123.31	1944.63
22	Meghalaya	7165.34	3932.88	1611.64
23	Mizoram	8771.52	4882.45	3248.72
24	Nagaland	6861.55	3899.45	2726.35
25	Odisha	63211.7	23161.75	11910.29
26	Puducherry	8156.035	4906.52	2339.95
27	Punjab	14193.7	3843.45	567.84
28	Rajasthan	4304.835	1458.965	386.47
29	Sikkim	4733.01	2758.03	555.21
30	Tamil Nadu	61778.43	24548.7	4974.96
31	Telangana	23178.09	7932.44	5213.07
32	Tripura	9669.21	4784.04	2702.0058
33	Uttar Pradesh	86105	27084.36	14755.755
34	Uttarakhand	16302.57	8087.04	2850.06
35	West Bengal	18656.91	9318.844	519.27
	Total	1097532.2	384620.43	176157.62
